

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.06.2020

**THROUGH VIDEO CONFERENCING**

**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

| CP/CA No.                | Purpose                                | Sec                          | Name of Petitioner | Petitioner Advocate         | Name of Respondent                                  | Respondent Advocate                        |
|--------------------------|--|------------------------------|--------------------|-----------------------------|---|--|
| CP(IB)No.<br>244/BB/2018 | For hearing –<br>IA 192/2020 -<br>CIRP | Sec 7 of<br>I&B code<br>2016 | M/s Dena<br>Bank   | T P<br>Muthanna<br>Advocate | M/s Kavveri<br>Telecom<br>Infrastructure<br>Limited | Ms.<br>Ramanathan<br>Bhuvaneshwa<br>ri, RP |

ADVOCATE FOR PETITIONER/s:

*Ms. Ramanathan Bhuvaneshwari  
Resolution Professional*

ADVOCATE FOR RESPONDENT/s: \_\_\_\_\_

**ORDER**

1. Heard Ms. Ramanathan Bhuvaneshwari, learned Resolution Professional, through Video Conference.
2. The learned Resolution Professional requests time till the next week, to get necessary instructions in the I.A.No.192/2020. Post the case on **26.06.2020**.

*[Signature]*  
**MEMBER (T)**

*[Signature]*  
**MEMBER (J)**

Shruthi

**Verified**

*[Signature]*  
**Court Officer**